#### GOVERNMENT OF INDIA **ENVIRONMENT AND FORESTS** LOK SABHA

UNSTARRED QUESTION NO:1243 ANSWERED ON:27.11.2000
CLEARANCE TO IRRIGATION PROJECTS OF MAHARASHTRA
A. VENKATESH NAIK;RAMSHETH THAKUR

#### Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the names of small, medium and big irrigation and other projects received by the Government from Maharashtra and other States for environmental and forestry clearance during first three years of Ninth Five Year Plan, State-wise;
- (b) the names of projects out of them cleared, State-wise;
- (c) the number of projects lying pending and the reasons for each of them;
- (d) the time by which these projects are likely to be cleared:
- (e) whether the Government propose to keep irrigation and other development schemes out of the purview of Forest (Conservation) Act: and
- (f) if so, the details thereof?

### **Answer**

#### MINISTER OF ENVIRONMENT AND FORESTS

#### (SHRIT, R. BAALU)

(a), (b) & (c) Detailed list of all irrigation projects received in 1997, 1998 and 1999 alongwith their present status for forestry and environmental clearances from the Government of Maharashtra is annexed as part A and B respectively. The list of projects pertaining to other States as well as other categories will be lengthy and cumbersome. Therefore, brief abstract of this information is annexed. Status of irrigation projects of all States is given in part C and D of the Annexure. A summary of status of all projects including that of irrigation State-wise is given in part E and F of the Annexure.

(d) As per part E of Annexure only 355 out of 2953 proposals are pending decision for forestry clearance. Most of the projects are pending due to non-furnishing of additional/essential details by the State Governments and hence the proposals are incomplete. Similarly only 9 projects out of 344 are pending for environmental clearance (part F) for want of additional information. Therefore, no time limit can be fixed for clearance of projects till the States/project authorities furnish the wanting information.

(e) & (f) No Sir. The development activities have to be allowed keeping due regard to environmental security of the country

ANNEXURE IN RESPECT OF PART (a), (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO.1243 FOR 27/11/2000 REGARDING 'CLEARANCE OF IRRIGATION PROJECTS OF MAHARASHTRA'

A. STATUS OF FORESTRY CLEARANCE OF SMALL, MEDIUM & BIG IRRIGATION PROJECTS RECEIVED FROM

MAHARASHTRA

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RECARDING CLEARANCE OF BROGATION PROJECTS OF SMALL, MEDIUM & BIG IRRIGATION PROJECTS RECEIVED MAHARRASHITAM

3.No. Name of Proposal Area (ha) Year Present Status

Loni medium irrigation project, Nanded dist, 67.71 1999 Approved in-principle on 6.8.99

Loni medium irrigation project, Nanded dist, 67.71 1999 Approved in-principle on 26.8.00

Behondat new minor irrigation tank, Banadasa 25.10 1999 Rejected on 15.10.00

Lendrasi minor irrigation tank, Banadasa 25.10 1999 Rejected on 15.10.99

Lendrasi minor irrigation tank in Banadasa 21.04 1999 Approved in-principle on 31.3.99

Lendrasi minor irrigation project, Sindurga 97.11.1999 Experted on 37.00

Lendrasi minor irrigation project, Chandrager 80.04 71999 Rejected on 37.00

Lendrasi minor irrigation project, Chandrager 80.04 71999 Rejected on 37.00

Lendrasi distription tank on the project, Chandrager 80.04 71999 Rejected on 37.00

Matitiption medium irrigation project, Chandrager 80.04 71999 Rejected on 31.09.9

Matitiption medium irrigation project, Chandrager 80.04 71999 Rejected on 31.7.00

Lakabot Irrigation tank, Sanded 3.87 1999 Approved in principle on 10.2.99

Matitiption medium irrigation project, Chandrager 80.04 71999 Resential details sought from the State. Research 80.00 1999 Approved in principle on 10.2.99

Machari village tank, Nagure 10.28 1999 Approved in principle on 10.2.99

Machari village tank, Nagure 10.28 1999 Approved in principle on 10.9.99

Manadola MIT, Bhandras 8.14 1999 Approved in principle on 17.799

Manadola MIT, Bhandras 8.14 1999 Approved in principle on 17.799

Manadola MIT, Bhandras 8.14 1999 Approved in principle on 17.799

Manadola MIT, Bhandras 8.15 1999 Predict with Ministry 1.10.199

Managola MIT, Bhandras 8.16 1999 Approved in principle on 17.799

Managola MIT, Bhandras 8.16 1999 Approved in principle on 17.799

Managola MIT, Bhandras 8.10 1999 Approved in principle on 17.799

Managola MIT, Bhandras 8.10 1999 Approved in principle on 17.799

Managola MIT, Bhandras 8.10 1999 Approved in principle on 17.99

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## B. STATUS OF ENVIRONMENTAL CLEARANCE OF IRRIGATION PROJECTS RECEIVED FROM MAHARASHTRA

No. Name of the Project Status

- 1. Lower Wardha Irrigation Project Closed due to incomplete documents
- 2. Tillari Inter state Irrigation Project Approved

## C. ABSTRACT OF IRRIGATION PROJECTS OF MAHARASHTRA & OTHER STATES FOR FORESTRY CLEARANCE

C. ABSTRACT OF ERRIGATION PROJECTS OF MAHARASHTRA & OTHER STATES FOR FORESTRY CLEARANCE

S.NO. STATE NO. OF PROPOSALS RECEIVED SANCTIONED REJECTED

REJECTED FOR WANT OF INFORMATION RETURNED/ WITHDRAWN BY STATES UNDER CONSI-DERA-TION OF MINISTRY PENDING WITH STATES FOR WANT OF INFORMATION ASSAM 1 0 0 0 0 1 0

Andhra Pradesh 11 5 1 1 1 2 1

Bihar 5 5 0 0 0 0 0 0

Gujara 7 4 2 2 0 0 0 1

Haryana 2 1 0 0 0 0 1

Himachal Pradesh 4 2 0 1 0 0 1

Homechal Pradesh 4 2 0 1 0 0 1

Punjab 2 1 0 0 0 0 0

Punjab 2 1 0 0 0 0 0 1

Orissa 21 17 0 3 0 1 0

Madhya Pradesh 16 7 4 2 0 0 3

Maharashtra 123 93 11 0 0 2 16

Rajasthan 7 7 0 0 0 0 0 0

Kerala 4 0 0 0 0 0 0 0

Kerala 4 0 0 0 0 0 0 0

Kerala 4 0 0 0 0 0 0 0 Kerala 4 4 0 0 0 0 0 0
Tamil Nadu 8 6 2 0 0 0 0
Uttar Pradesh 13 10 0 2 0 0 1
TOTAL 228 163 23 10 1 6 25

# D. ABSTRACT OF IRRIGATION PROJECTS OF MAHARASHTRA & OTHER STATES FOR ENVIRONMENTAL CLEARANCE S.NO. STATE NO. OF PROPOSALS RECEIVED SANCTIONED CLOSED 1 Assam 2 1 1 2 Andhra Pradesh 1 1 3 Haryana 1 1 4 Orissa 2 2 5 Maharashtra 2 1 1 6 Karnataka 1 1 7 Uttar Pradesh 2 2 TOTAL

## E. STATUS OF FORESTRY CLEARANCE FOR ALL PROJECTS INCLUDING IRRIGATION, STATE-WISE

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S.NO. STATE NO. OF PROPOSALS RECEIVED SANCTI-ONED REJEC-TED

REJECTED FOR WANT OF INFORMATION RETURNED/ WITHDRWAN BY STATES UNDER CONSIDERATION OF MINISTRY PENDING WITH STATES FOR WANT OF INFORMATION ASSAM 73 44 0 24 1 4 0

ARUNACHAE Pradesh 16 11 0 0 1 0 4

ARUNACHAE PRADESH 16 11 0 0 1 0 4

ARUNACHAE PRADESH 16 11 0 0 1 0 4

ARUNACHAE PRADESH 16 11 0 1 0 1 0 4

BEHART 113 63 5 34 2 2 7

PADATA 6 NAGAR HAVELI 70 60 0 0 0 0 1 0

GUJARAT 302 209 44 6 2 4 37

HARYANA 133 89 4 18 1 0 21

HIMACHAE PRADESH 10 0 1 0 0 0

Meghalya 11 10 0 1 0 0 0

Meghalya 11 10 0 1 0 0 0

Mizoram 30 3 0 0 0 0 0 2 0

Chandigarh 7 4 0 0 0 0 3

Pelhi 3 0 0 0 1 0 2

Goa 11 6 2 2 0 0 1

Punjab 227 161 5 42 0 0 19

Orissa 112 88 7 8 2 3 4

Madhya Pradesh 182 94 44 18 2 7 17

Maharashtra 314 233 22 19 0 5 35

Rajasthan 36 220 34 11 7 49 25

Karnataka 89 39 18 24 3 0 5

Kerala 28 17 2 7 1 0 1

Tamil Nadu 59 41 4 8 0 1 5

Tripura 43 38 0 1 0 3 0

SIKKIM 22 16 0 1 0 4 1

West Bengal 15 11 11 0 0 2

Uttar Pradesh 455 383 19 19 7 0 27

TOTAL 2953 2016 247 298 37 91 264

# F. ENVIRONMENTAL CLEARANCE FOR OTHER PROJECTS, STATE-WISE

Sl.No. State/Union Territory Received Approved Andhra Pradesh 37

Number of Projects

Assam 3	3	_
Bihar 2	1	-
Goa 16	12 -	
Gujarat 33	19	1
Haryana 2	2	-
Himachal Pradesh 6	3	-
Karnataka 34	23	-
Kerala 9	6	1
Madhya Pradesh 10	5	2
Maharashtra 32	20	2
Manipur 1	1	-
Meghalaya 1	-	1
Mizoram 1	-	-
Orissa 17	3	-
Punjab 9	7	1
Rajasthan 18	15	-
Sikkim 1	1	-
Tamil Nadu 64	49	-
Uttar Pradesh 20	8	-
West Bengal 7	7	-
Andaman & Nicobar Islands 10	6	-
Daman & Diu 2	-	
Dadra and Nagar Haveli 1	1	<del>-</del>
Delhi 4	2	-
Lakshadweep 1	1	=
Pondicherry 1	1	-
Others 2	1	-
TOTAL 344	226	9